COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 155 of 2014

Dated: 16th October, 2017

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

Southern Electricity Supply Co. of Odisha Ltd. Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Rutwik Panda

Ms. Anshu Malik for R-1

Mr. Raj Kumar Mehta for R-2

ORDER

List the matter for hearing 14.12.2017.

(Justice N.K. Patil) Judicial Member

(I. J. Kapoor) Technical Member

mk/vt